

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:2602
ANSWERED ON:06.12.2000
MPLADS
JAYASHREE BANERJEE

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether construction agency can adjust inspection expenses, departmental expenses, tender percentage of contractors and other expenses in the cost of construction of the works under the Member of Parliament Local Area Development Scheme;
- (b) if so, the norms determined for ensuring the quality of construction work; and
- (c) whether the details of construction materials used in the work and man day's generated need to be followed with the certificate of completion?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS, PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE)

(a) to (c) Under the Members of Parliament Local Area Development Scheme, each MP is required to give choice of works to the concerned Head of the district who gets them implemented by following the procedures, laid down by the State Government subject to the Guidelines on the Scheme. Implementation agencies can be either Government or Panchayati Raj institutions or any other reputed non-governmental organisation who may be considered by the District Head as capable of implementing the works satisfactorily. The implementation agencies may not collect any administrative charges/centage charges for their services of preparatory works, implementation and supervision. Since the works under the Scheme are being implemented by following the established procedure of the State Government, the State Government authorities and implementing agencies are required to ensure quality of construction work. Other details of construction like materials, man days generated are maintained by District Authorities.